

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No.348/2021

In the matter of: -

Pradeep Kumar & Others

... Applicants

Versus

Union of India and Ors.

... Respondents

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1.	Status Report (as on 31.01.2025) on behalf of the Respondent No.4, Greater Noida Industrial Development Authority.	

Place: New Delhi
Date: 05.02.2025

Drafted & Filed by:

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STATUS REPORT (as on 31.01.2025) SUBMITTED
ON BEHALF OF THE RESPONDENT No. 4
GREATER NOIDA INDUSTRIAL
DEVELOPMENT AUTHORITY (GNIDA)

Most Respectfully Showeth:

1. The above said O.A No.348/2021 has been filed alleging discharge of sewage on open land, roads, internal lanes and storm water drains in 93 villages falling in the jurisdictional area of the Greater Noida Industrial Development Authority.
2. The answering respondent has filed earlier status report which is on record. The present Status report is being filed to place on record further developments that have taken place as also compliance to the order dated 19.7.2024.
3. At the outset it is submitted that till the time of preparation of this Staus Report, in compliance of the order dated 19.7.2024 passed by this

Hon'ble Tribunal, the answering Respondent is not in receipt of the list of villages in respect whereof he seeks relief from this Hon'ble Tribunal. The Applicant mentions 93 villages but did not provide names of these 93 Villages. In the order dated 3.8.2023 passed by this Hon'ble Tribunal the names of only 70 villages have been noted but the name of some of the villages have either been repeated or the Majra has been counted as a village. The position was clarified in the Status Report filed on 8.1.2024 (at page 331 of the paper book).

4. Further, in regard to the compliance of the Order dt 19.07.2024 passed by this Hon'ble Tribunal, it is submitted that

- (i). a total of 124 Villages had been notified for Greater Noida.
- (ii). Out of 124 villages, 2 nos. villages (Rohillapur, Rasulpur rai) are uninhabited.
- (ii). Out of 124 Villages , 6 nos. of villages (Chhaproli banger, Mohiyapur, Shahdra, Mavai, Akbarpur bahrapur, Nalgarha) have been partly notified for the Greater Noida but the abadi portion of these Villages fall in Noida. Only a small portion of these villages and that too excluding the abadi falls in Greater Noida, therefore, nothing for development of sever works can be developed for these Villages by the answering respondent.
- (iii). Similarly, out of 124 Villages, 1 no. of village i.e. Duda-heda, has been partly notified for the Greater Noida, but the abadi portion of this Village falls in District Ghaziabad. Only a small portion of this village and that too excluding the abadi fall in Greater Noida, therefore, nothing for

development of sewer works can be developed for this Village by the answering respondent.

Thus, only 115 nos. of villages would effectively fall in Greater Noida area where the issue of sewer connection may be examined.

5. A comparative chart of the progress made after the filing of the earlier status report on 12.7.2024 is summarized as under :

S.No	Description	Status as on 30.6.2024	Status as on 31.01.2025
1	Total nos. of household in 46 villages	12,707	12,707
2	Villages with 100% household sewer connections (out of 46 nos. of villages)	15	25
3	Household sewer connections provided in 46 villages	9,783	11,383
4.	De-sludging points	55	55
5.	De-sludging vehicles	35	35

6. With a view to sensitize the residents of the pre-existing villages, GNIDA has been conducting information, education, communication in all the villages, requesting them to take sewer connections, which will be provided free of cost. Still, there is visible reluctance on the part of the

villagers to take the sewer connections being provided free of cost. Despite all odds, GNIDA till date has been able to connect 12,388 nos. of connections, details whereof are set out in para 5 above.

7. The 25 nos. of villages, where GNIDA has achieved 100% household sewer connections, In 25 nos. of villages, GNIDA, has achieved 100% household sewer connections i.e. Aichher, Jaitpur-Vaishpur, Kyampur, Tugalpur, Brahmpur Gajrola urf Nawada, Bironda, Birondi Tajpur, Gurjarpur, Namoli, Rampur Jagir, Behumpur, Birondi chakrasenpur, Chuhadpur khadar, Dabra, Jalpur, Junpat, Malakpur, Mubarakpur, Mathuraapur, Nawada, Raipur Banger, Sakipur, Derin chauganpur, Luksar and Naton ki Mandaiya.

8. As on date the GNIDA, has connected 46 nos. of villages with STP / Peripheral sewer lines. The summary of the number of villages connected to each STP are as follows:-

Sr. No.	STP	Nos of connected villages to STP
1	137 MLD STP	31
2	20 MLD STP	8
3	15 MLD STP	6
4	2/10 MLD STP	1
	Total	46

9. As on 31.1.2025, the progress / plan, made in the remaining 69 nos. of villages (which is the balance after accounting for the progress made in 46 nos. of villages out of a total of 115 nos. of villages) for laying down sewers and connectivity of households is set out in the following chart:

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S.No.	Particulars	No. of Villages	Names of Villages
2	Villages to be connected to STP by end of the Aug. 2025	16	<p>12 villages to be connected to existing 20 MLD STP with rising Main (Tender of rising main is under process for approval & work shall be completed by 8/2025 and SPS (U/C) in Sector-1 shall also be completed by 8/2025). These 12 nos of villages are :-_Aimnabad, Bisrakh Jalalpur, Chipyana Bujurg, Chipyana Khurd, Haibatpur, Ithera, Yusufpurchak Sahaberi, Milak Lachchi, Patwari, Roja Jalalpur, Roja Yakubpur, Sahaberi,</p> <p>4 villages to be connected with existing 137 MLD STP . These villages are Thapkheda, Ajayabpur Ladpura, Makoda.</p> <p>The civil construction work of "Intermediate</p>



			<p>Sewage Pumping Station" in Sector-1, GNIDA has been completed 100% and the electrical work and commissioning is expected to be completed by end of the August 2025, where after 16 more villages would be connected to STP.</p>
3	Village to be connected to STP by end of the year 2026	22	<p>12 villages to be connected with 50 MLD STP(Estimate stage at IIT Delhi). These Villages are : Vaidpura, Bhanota, Bhola Rawal, Devla, Khedi, Khodna Kalan, Khodna Khurd, Kairachpur (kailashpur), Sadullapur, Saini, Sunpura and Tilapta Karanwas,</p> <p>1 villages to be connected with 12 MLD STP(Estimate approval stage) i.e. Village .Murshidpur</p> <p>6 villages to be connected with 2 MLD</p>

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			<p>STP ,Badalpur (To be upgrade from 2 MLD to 10 MLD) These villages are Achheja, Jonsimana, Amka, Roopwas, Chhapraula and Dhoom Manikpur</p> <p>3 villages to be connected with Decenterlised STP (Being prepared by IIT Delhi). These villages are Bodaki, Pali and Palla.</p>
4	Village to be connected with STP/by De centralized STP by end of the year 2027 (After approval of land use master plan). These villages fall within the area for which Master Plan is yet to be made.	31	<p>Master Plan for the area in which these 31 Nos. of Villages are falling, is yet to be prepared. However treatment of sewage of these villages is done by De-sluggers tankers & De-sludging point.</p> <p>GNIDA proposes to construct De-centralised STP for a group of every 4-5 villages. DPR of De-centralized STP is being prepared by IIT-Delhi</p>

			<p>which will functional by 31.12.2027.</p> <p>These villages are Ajampur Garhi, Amarpur, Aminabad(Niyana), Astoli, Atai Muradpur, Bagpur, Bilaspur, Bisayach, chachula, Chirsi, Dadupur, Dankaur, Dalelgarh, Daudpur, Devta, Girdharpur, Hatewa, Junedpur, Kanarsi, KherliHafizpur, Kulipura, Jetpur, Nanuaka Rajpur, PanchayatInayatpur, PipalkaSuratpur, Raghunathpur, Rampur Mazra, Roni, Roshanpur, SalempurGurjar, Talda and Ghanghola.</p>
	Total	69	

10. In all the pre-existing villages, GNIDA has carried out and continuous carrying out extensive campaign to persuade the villagers to take a sewer connection, which is being provided free of cost. The impediment, which GNIDA is facing are:

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- (i). There is general reluctance on the part of the villagers to get connect their house to the sewer network as it would entail some breakage/construction within the house.
- (ii). Villagers are draining cattle excreta/animal dung into drains causing chocking and overflow of the drains and increase of faecal matter in the drains. By way of sample, GNIDA is submitting GPS tagged photo from Sadullapur village before the Hon'ble NGT to present the general practice adopted by villagers to dispose cattle /animal dung into the drains.
- (iii). Though GNIDA has been providing sewer connections free of cost, but the villagers are hesitant to take sewer connections as they are apprehensive that in future, they would have to pay sewer charges.
- (iv). The access road must be dug up to lay sewer line from individual houses to the manholes. The villagers are densely populated with narrow lanes, therefore laying of these connections is slow as the process creates hindrance to their access and movement. The work must be carried out with great caution to avoid ingress and egress issue besides traffic issue. Thus, work must be carried out during the lean traffic hours. for the said reason, the work has to be halted multiple times during the day which adds to the time taken to provide connection, provided the villager agrees to take the connection.
- (v). Service connection for water, gas pipelines and internet cables are laid beneath the roads. As a result, the coordination with electrical and water department, internet connection providers and gas connection

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provider further contribute to the delay. Except for water, the remaining departments are not under the administrative control of GNIDA.

11. With a view to sensitize the residents of the pre-existing villages, GNIDA has been conducting information, education, communication in all the villages, requesting them to apply for sewer connections, which will be provided free of cost. Still, there is visible reluctance on the part of the villagers to take the sewer connections being granted free of cost. Despite all odds, GNIDA till date has been able to connect 11,383 nos. of connections, details whereof are set out in para 5 above.

12. For addressing the issue in hand, a three-tier approach has been adopted, involving the GNIDA directly, utilizing the services of call centres and hiring 95 nos. of Supervisors to monitor sewer issue in the villages. Further, GNIDA has also engaged the services of U.P. Jal Nigam to speed up connecting the remaining villages to the STPs. It is expedited that, 16 villages by the end of Aug., 2025 and 22 villages by the end of 2026, thus 38 more villages shall be connected by the end of 2026, which will make the number of total STP connected villages from 46 to 84.

13. For the remaining 31 nos. of villages, it is proposed that these too would be connected to the de-centralised STPs by the end of the year 2027 and that will make all 115 villages of GNIDA connected with STPs. meanwhile, these villages also have access to de-sludging points.

14. However, in the meanwhile, these 69 (38+31) villages have been provided access to de-sludging points.

15. GNIDA has so far provided 55 nos. of de-sludging points for disposal of sewage collected from the villages. Out of the 69 villages covered by the sewage Management Services, 60 falls within the radius of 5 Kms from the de-sludging points while the remaining falls within 9 Kms. It may be noticed that the Manual of Faecal Sludge provide for sewage management facilities within a distance of 10 Kms, Thus the applicable norms are being adhered to. The persons, managing the de-sludging operations are provided PPE Kites.

16. In addition to the de-sludging points, GNIDA has also engaged 35 nos. of de-sludging Vehicles. Call Centres established have been attending to the cells relating to sewer, septic issue – whenever received for which Data is maintained.


In the premises it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to :

PRAYER

- (a). Accept this Status Report on record.
(b). Pass such other and further directions which this Hon'ble Tribunal may deem fit and appropriate.

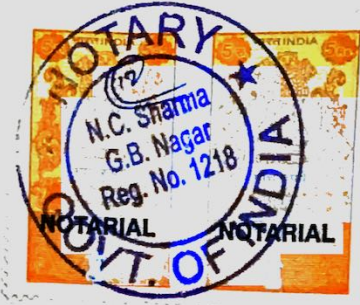
Noida

Dated: 05.02.2025


for Respondent No. 4
through

(SHIVAM SAKSENA)
Advocate

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AFFIDAVIT

I, Vinod Kumar Sharma S/o Krishna Gopal Sharma aged about 56 years resident of A-74, Sector 71, Noida, do hereby solemnly affirm and state as under :

1. That the Deponent is presently posted as Senior Manager (Sewer) with the Respondent No.4 Authority and as such I am competent and authorized to affirm this affidavit on behalf of the answering Respondent.

2. I state that the accompanying Status Report has been drafted under my instructions and I state that the contents thereof are true and correct to my knowledge as derived from the records of the case.

DEPONENT

VERIFICATION:

Verified at Gr. Noida on this the ___ day of Feb., 2025 that the contents of the accompanying Status Report are true and correct to my knowledge as derived from the records of the case and nothing stated therein is false and nothing material has been concealed there from.



ATTESTED

Naveen Chandra Sharma
Advocate Notary
Dadri Noida (G.B. Nagar)

DEPONENT

5 FEB 2025